

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1468
TO BE ANSWERED ON 31.07.2024**

CONNECTIVITY TO SRISAILAM PILGRIMAGE SPOT

1468 DR. BYREDDY SHABARI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has any plans to improve the railway connectivity to Srisailam, a significant pilgrimage site;**
- (b) if so, the details of the proposed projects and the timeline for its completion;**
- (c) whether any feasibility studies have been conducted to assess the need for additional railway lines or stations to enhance accessibility to Srisailam; and**
- (d) if so, the reasons for the delay in undertaking such initiatives?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.1468 BY SHRI DR.BYREDDY SHABARI TO BE ANSWERED IN LOK SABHA ON 31.07.2024 REGARDING CONNECTIVITY TO SRISAILAM PILGRIMAGE SPOT

(a) to (d) Railway projects are sanctioned and executed Zonal Railway wise not State / City wise as Railways' project/s may span across state boundaries.

Survey for new rail lines between Hyderabad (Timmapur)-Srisailam (103.60 km) and Markapur Road-Srisailam(56 km)were carried out. However, due to low traffic potential project could not be taken forward. Sanctioning of Railway projects is a continuous and dynamic process of Indian Railway. Railway Infrastructure Projects are taken up on the basis of remunerativeness, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines socio-economic considerations including connectivity to pilgrimage sites etc. depending upon liabilities of ongoing projects, overall availability of funds and competing demands.

There has been substantial increase in fund allocation and commensurate commissioning of projects across Indian Railways. Budget allocation for infrastructure projects and safety works falling fully/partly in the State of Telangana is as under:

| Year | Budget outlay |
|------------------|----------------------|
| 2023-2024 | ₹4,418 cr |
| 2024-2025 | ₹5,336 cr |

Contd.....2/-

: 2 :

Commissioning of infrastructure projects falling fully/partly in the state of Telangana is as under:

| Period | Total Length Commissioned | Average Length Commissioned | change w.r.t. average commissioning during 2009-14 |
|----------------|----------------------------------|------------------------------------|---|
| 2009-14 | 87 km | 17.4 km/Year | - |
| 2014-24 | 650 km | 65 km/Year | More than 3.7 times |

Completion/Execution of Railway project/s depends on various factors like land acquisition by State Government, forest clearance by officials of forest department, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project/s site, number of working months in a year for particular project site due to climatic conditions etc. and all these factors affect the execution and completion time of the project/s.
